BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.558/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M.

Name of the Company Under Section		Pratik Merchants Pvt.Ltd. & Ors. 230-232		

VISHIN KATUSTAR

FEA

Petitioner

28/1/18

ORDER

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J)